

abroad, such as (i) Industry, Associations, Foundations and Trusts; (ii) Alumni, faculty, staff, students and well-wishers of the Institute; (iii) Government of India and State Government, as outright, or matching grants; (iv) Savings from the annual grants and receipts of the Institute; (v) Unclaimed securities, royalties, gifts, etc.; and (vi) any other kind of donation, contribution etc.

#### Infrastructure for implementation of RTE Act

2710. DR. BHARATKUMAR RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the infrastructure for implementation of RTE Act is ready;
- (b) the number of new schools opened to accommodate the influx of new students;
- (c) whether some new teachers have been appointed; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Right of Children to Free and Compulsory Education (RTE) Act, 2009 which came into force *w.e.f.* 1.4.2010, provides for provision of school infrastructure and recruitment of teachers within a period of 3 years *i.e.* by 31st March, 2013. The following infrastructure has been sanctioned under Sarva Shiksha Abhiyan (SSA) in 2010-11 and 2011-12 to enable States to meet the RTE requirements:—

Name of Item	No. sanctioned
Additional Classroom	4,87,840
Primary School Buildings	17,577
Upper Primary School Building	6740
Teachers	6.07 lakh

(b) The norms for implementation of SSA programme have been revised to correspond with the provisions of RTE Act. Till 31.3.2011, a total of 1,95,433 primary schools and 1,70,966 upper primary schools have been sanctioned under SSA programme.

(c) and (d) Till 2010-11, under SSA 17.41 lakh teachers were sanctioned, against which 12 lakh posts of teachers have been filled up.

#### Expansion and development of higher education

†2711. SHRI RAM JETHMALANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether for the development of the country, there is a need for expansion and development of higher education system;

(b) if so, the reaction of Government in this regard;

(c) whether Government has decided to start new educational institutions in the country for expansion of higher education;

(d) if so, the names of said new institutions; and

(e) the development of which sectors will be augmented as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) Expansion and development of higher education is a continuous endeavour to achieve greater inclusion, equity and quality in higher education. A substantial increase in Plan allocation in the Eleventh Plan has been provided for, aimed at improvement in quality and infrastructure in the existing higher educational institutions and for setting up of new quality institutions.

(c) to (e) During the Eleventh Plan, new quality institutions such as Central Universities in uncovered States, Indian Institutes of Technology, Indian Institutes of Management, Indian Institute of Science Education and Research, Indian Institute of Information Technology, Schools for Planning and Architecture have been set up. Under the Scheme of Setting up of Model Degree Colleges in the identified 374 Educationally Backward Districts, the University Grants Commission have approved 48 proposals. In addition, a Scheme of Interest Subsidy on Educational Loans has also been launched for students belonging to economically weaker sections with annual income upto Rs. 4.5 lakhs.

Improvement in higher education and enhanced enrolment leads to over-all development of the society and economy impacting almost all sectors, directly or indirectly.

#### **Implementation of NKC recommendations**

†2712. SHRI RAM JETHMALANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that National Knowledge Commission (NKC) had submitted its report to Government about five years ago;

(b) if so, the facts in this regard;

(c) the total number of recommendations by the Commission that the Government was urged to implement;

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†Original notice of the question was received in Hindi.